

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4372
ANSWERED ON:21.12.2011
COAL STOCK AT VARIOUS MINES
Singh Shri Sushil Kumar

Will the Minister of COAL be pleased to state:

- (a) the details of current status of coal stock of various mines, State-wise ;
- (b) whether the Government has any machinery to check the available coal stocks periodically ;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to reconsider the current policy of outsourcing as it is main reason of corruption and unfriendly relationship between workers and officials; and
- (e) if so, the details thereof and if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a): Details of status of coal stocks at the mines of subsidiaries of Coal India Limited as on 1.11.2011(Provisional), coal company-wise and state-wise, are given below:-

(figures in thousand tonnes)

S.No Coal Company State Book Stock as on
1.11.2011 (provisional)

1. EASTERN COALFIELDS LTD WEST BENGAL 918.27

JHARKHAND 1625.29

2. BHARAT COKING COAL LTD. JHARKHAND 5512.33

WEST BENGAL 2219.66

JHARKHAND 35.59

3. CENTRAL COAL FIELDS LTD. JHARKHAND 9711.00

4. NORTHERN COAL FIELDS LTD MADHYA PRADESH 1372.66

UTTAR PRADESH 3106.09

5. WESTERN COAL FIELDS LTD MAHARASHTRA 3512.72

MADHYA PRADESH 186.70

6. SOUTH EASTERN COAL FIELDS LTD. CHHATTISGARH 5586.26

MADHYA PRADESH 368.87

7. MAHANADI COAL FIELDS LTD. ODISHA 14212.88

8. NORTH EASTERN COAL FIELDS ASSAM 107.15

(b) & (c): Government does not check the coal stocks available with the subsidiary companies of Coal India Limited (CIL). However, CIL takes the following measures to check the available coal stocks:

- i) Monthly measurement of stock by colliery surveyor
- ii) Quarterly measurement of stock is carried out by area surveyor
- iii) Six monthly measurement is carried out by company surveyor
- iv) Annual measurement is carried out by Coal India Limited

This is necessary to exercise checks by the companies and to take corrective measures by them, if any discrepancy is noticed.

(d): The subsidiary companies of Coal India Limited (CIL) decide the policy for carrying out activities relating to production and dispatch of coal either through Departmental or Outsourcing mode. Since Government does not have any policy on this issue, the question of reconsideration of the current policy of outsourcing by the Government does not arise.

(e): Does not arise, in view of reply given to part (d) of this question.